

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO.4746
ANSWERED ON 30th MARCH, 2017

INTERNATIONAL TRANSIT SYSTEM

4746. SHRI B. VINOD KUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether India became the 71st signatory to international transit system, Transports Internationaux Routiers or International Road Transports (TIR) Convention designed to facilitate the seamless movement of goods in Asia and Europe; and
- (b) if so, the details thereof along with the benefits likely to accrue therefrom?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) & (b): The proposal for India's accession to the Customs Convention on International Transport of Goods under cover of TIR Carnets (TIR Convention) and for completion of necessary procedures for ratification, for its entry into force has been approved by the Government on 6.3.2017. After the ratification, the instrument of accession has to be deposited with the United Nations Secretariat and the Convention will enter into force six months thereafter. At present, there are 70 signatories to this Convention. Upon Accession, Indian traders shall have access to a fast and hassle free international system for movement of goods by road or multi-modal means across the territories of other contracting parties.

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